

15

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 778/(MAH)/2017

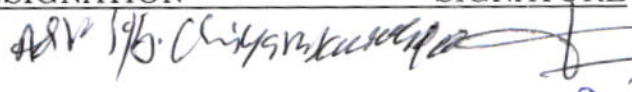

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Astra Ventures Pvt. Ltd.
V/s.
Mahavir Road & Infra Structure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15	SUNIL CHATURVEDI	ADV	
15	Pranav Ashad	Advocate	

ORDER

TCP No. 778/I&BP/NCLT/MB/MAH/2017

For the withdrawal memo filed by the Petitioner's Counsel, this Company
Petition is hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)